

M.A.No. 48 /1996
IN.
O.A.No. 1827 of 1993

11.1.1996.

Hon. Mr. T. L. Verma, Member-J
Hon. Mr. D. S. Bawa, Member-A

None for the applicant. Sri N. P. Singh for the respondents. Misc. Application No. 48 of 1996 has been filed for disposing of this O.A. in the light of the decision of a bench of this Tribunal in Manna Lal & others vs. Union of India & others, reported in Educational Service Cases-1995 (Vol-II) page 42.

Since similar cases have been listed for final hearing on 11.7.1996, let this case be also listed for final hearing on that date.

[Signature]
Member-A.

[Signature]
Member-J

Pandey/-

OK
No any amendment
after has been filed &
pending for orders
R.A. not filed,
25.9.96

25.9.96
for Mr. S. Das Gupta, Am
for Mr. T. L. Verma JM

A misc Application has been filed seeking withdrawal of the O.A. misc. Application is allowed. The O.A. is dismissed as withdrawn.

OK
Misc App No 1791/91 ~~for~~
has been filed by Sri D.N.
Ghoshastava Adv. Submitted.
for orders. along with 17/2/94

[Signature]
20/9/96

[Signature]
JM

[Signature]
Am.